

## Annexure - 6

Name of the corporate debtor: Siddharth Tubes Limited; Date of commencement of liquidation: 24-06-2020; List of stakeholders as on: 31-12-2020  
List of operational creditors (Other than Workmen, Employees & Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Identification No.	Details of claims received		Details of claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by Guarantee	% share in total amount of claims admitted						
1	Siddharth Prime Development Private Limited (Related Party) - Indore	U45202MP1994P TC008367	22-07-2020	2,34,190	-	Unsecured	-	NA	-	-	-	-	-	2,34,190	Proof of Claim pending	
2	STL EXTRUSION PRIVATE LIMITED (Related Party) - Indore	L27320WB1964G OJ026211	21-07-2020	79,551	-	Unsecured	-	NA	-	-	-	-	-	79,551	Proof of Claim pending	
3	SHREEPATI STEEL TUBES PRIVATE LIMITED (Related Party) - Indore	U45202MP1994P TC008367	21-07-2020	1,35,01,169	-	Unsecured	-	NA	-	-	-	-	-	1,35,01,169	Proof of Claim pending	
4	Rasnidhi Kumar & Bros	U25206MP1997P TC012033	15-07-2020	4,58,04,753	2,83,64,753	Unsecured	-	NA	-	21.94%	-	-	-	1,74,40,000	Proof of Claim pending for balance amount	
5	MSTC Limited	U27106MP1996P TC011382	24-07-2020	10,09,29,857	10,09,29,857	Unsecured	-	NA	-	78.06%	-	-	-	-	-	
<b>TOTAL</b>				<b>16,05,49,520</b>	<b>12,92,94,610</b>									<b>3,12,54,910</b>		
<b>NOTES:</b>																
1. The liquidator has received one unsigned form, in soft copy (word format), from M/S. Alucop India Pvt. Ltd. on 25/07/2020, without any supporting documents. Thereafter no further documents/signed form was submitted by said claimant. Hence, not considered in the list of stakeholders.																
2. The liquidator has received one letter from NSDL in respect of their claim. However, no claim form along with proof of claim was provided thereafter.																